



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	C.Ex.App./6/2020 FIXED	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1978/2020 in C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR B HAZARIKA	
21	C.Ex.App./8/2020 FIXED	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
ORDERS				
22	I.A.(Civil)/3651/2019 in WA/14847/2019	SHRI DIPAK TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. KHAYERUDDIN	SC, SEC. EDU.
	WITH WA/14847/2019 (Filing Number)	SHRI DIPAK TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS		

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021
10)	MR N DUTTA	16-09-2021	To	22-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
49	WP(C)/4617/2021 FIXED (AS FIRST ITEM)	M/S RAJLAKSHI DRUGS Versus THE UNION OF INDIA AND ANR.	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	ASSTT.S.G.I.
50	WP(C)/4464/2021 FIXED	MARASIYA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R BORA	GA, ASSAM SC, HILL AREAS DEPARTMENT SC, REVENUE MR. R BARPUJARI SC, FINANCE
51	WP(C)/4512/2021 FIXED	HAZROT ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MR. M NATH (SC, P&RD)
52	WP(C)/4561/2021 FIXED	MUKUNDA DAS Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
53	WP(C)/4568/2021 FIXED	SANJAY DEY Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
54	WP(C)/4627/2021 B/O	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
55	WP(C)/4631/2021	NISHU DEB Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
56	WP(C)/4644/2021 B/O	BISWAJIT GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM

ADMISSION

57 WP(C)/1191/2021 M/S MAA MANASHA PRINTERS MR A CHALIHA MR. D DAS SR. ADV (R-7)
 WITH WP(C)/4899/2019 (D/O), BY **Versus** MR B GOGOI GA, ASSAM
 SLIP THE STATE OF ASSAM AND 6 ORS MS RUKMINI BARUA MR. S KATAKI (R-5)
 MS PADMINI BARUA MR A KALITA (R-7)
 MR. D S DEKA MR. P K BORAH (R-6,7)
 MRS. R S DEURI (R-6,7)
 MS. R DUTTA (R-5)
 MS T PARASHAR (R-7)

WITH

I.A.(Civil)/612/2021
 in WP(C)/1191/2021

D.P. PRINTING UDYOG PVT. CO. LTD.
Versus
 M/S MAA MANASHA PRINTERS AND 6
 ORS.

MR. S KATAKI
 MS. R DUTTA

GA, ASSAM
 MR. B GOGOI

WITH

58 WP(C)/3545/2021

M/S MAA MANASHA PRINTERS
Versus
 THE STATE OF ASSAM AND 7 ORS.

MR. B GOGOI
 MR P NAYAK
 MR A CHALIHA
 MS RUKMINI BARUA
 MS PADMINI BARUA
 MRS. D S DEKA

GA, ASSAM

WITH

59 WP(C)/3843/2021

HINDUSTAN OFFSET PVT. LTD.
Versus
 THE STATE OF ASSAM AND 3 ORS

MR. D DAS SR. ADV
 R SARMAH
 MR. K MOHAMMED

GA, ASSAM
 MR. K K DUTTA (r-4)
 MR. B GOGOI (r-4)
 MR P NAYAK (r-4)
 MR A CHALIHA (r-4)
 MS RUKMINI BARUA (r-4)
 MS PADMINI BARUA (r-4)

ORDERS

60 I.A.(Civil)/1446/2021
 B/O
 in WP(C)/4475/2021

BARAPUJIA SAMABAI SAMITY LTD AND 27
 ORS
Versus
 THE STATE OF ASSAM AND 4 ORS.

MR A KALITA
 MR. K KALITA
 MR H KALITA

GA, ASSAM

WITH

WP(C)/4475/2021

BARAPUJIA SAMABAI SAMITY LTD AND 27
 ORS
Versus
 THE STATE OF ASSAM AND 4 ORS.

MR. A SARMA
 MR B KAUSHIK
 MR. K KALITA
 MR H KALITA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	Crl.Pet./391/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	PRABHATI SANGMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM
BAIL HEARING (BA)				
32	Bail Appln./1824/2021 FIXED	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
33	WITH Bail Appln./1802/2021	MANAS TALUKDAR @ SRI MANASH TALUKDAR Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
34	Bail Appln./2081/2021 FIXED	MD. IMRAN ALI @ LADEN Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
35	Bail Appln./2163/2021 FIXED	MD. SANFUL ALI AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
BAIL HEARING				
36	AB/1000/2021 FIXED	HABIZUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA MS S ROY	PP, ASSAM
37	AB/1192/2021 FIXED	SANJEEV SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
38	AB/1286/2021 FIXED	UMESH DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

39	AB/1350/2021 FIXED	MONOJIT SINGHA Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ	PP, ASSAM
40	AB/1379/2021 FIXED	RENU ROY AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
41	AB/1502/2021 FIXED	MEHEBUBAR RAHMAN @ RAHUL Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
42	AB/1579/2021 FIXED	MD. JIYAU RAHMAN Versus THE STATE OF ASSAM	MR. D S DEKA	MR. N BARMAN PP, ASSAM
43	AB/1605/2021 FIXED	SIDDIQUE HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
44	AB/1634/2021 FIXED	ABDUR RASID SK @ ABDUL RASID SK AND 4 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
45	AB/1762/2021 FIXED	KUMAR ARINDAM SINHA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM
46	AB/1865/2021 FIXED	MANSUR ALI Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
47	AB/1878/2021 FIXED	MRIGENDRA NATH Versus THE STATE OF ASSAM	MR. D BORAH	PP, ASSAM
48	AB/2003/2021 FIXED	AMAL KUMAR DEY AND 3 ORS Versus THE STATE OF ASSAM	MR. T DEURI MR. A ROB	PP, ASSAM
49	AB/2157/2021 FIXED	PRABIR CHANDRA BHATTACHARJEE, Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
50	AB/2268/2021 FIXED	HANIF ALI AND 2 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
51	AB/2271/2021 FIXED	FAIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MRS I BEGUM	PP, ASSAM
52	AB/2419/2021 FIXED	UPASNA CHACHRA Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM
53	AB/2485/2021 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
54	AB/2522/2021 FIXED	USMAN ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
<u>ORDERS</u>				
55	CrI.Pet./203/2021 FIXED	SMTI. NEELIMA SINGHA AND ANR Versus THE STATE OF ASSAM	MR. S K DEORI MS. SOMILA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
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8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021
10)	MR N DUTTA	16-09-2021	To	22-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	WP(C)/3485/2021 FIXED	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	SC, IIT
33	WP(C)/4134/2021 (CONNECTED WITH ITEM NO. 4 IN THE DAILY CAUSE LIST), FIXED	DILU MONI BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, K A A C SC, FINANCE DEPTT.
34	WP(C)/4447/2021 FIXED	BANI PATHAK Versus THE TEZPUR UNIVERSITY AND 2 ORS.	MR S BORTHAKUR	SC, T U
35	WP(C)/4510/2021 FIXED	DHANANJAY RABHA Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS	MR. M SARANIA MD. S U AHMED MS N RAI	SC, K A A C
36	WP(C)/4624/2021 B/O	FAYZAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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7)	MR A BRAHMA	15-09-2021	To	15-09-2021

8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021
10)	MR N DUTTA	16-09-2021	To	22-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
64	Cont.Cas(C)/203/2021 B/O	RATAN AIMOL Versus KEERTHI JALLI, IAS	MR M J QUADIR MR. K MIRA	MS. K PHUKAN (R-1)
MOTION				
65	WP(C)/4623/2021 B/O	DHAN RONGPI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DUTTA	GA, ASSAM
66	WP(C)/4636/2021 B/O	JYANDEEP DUTTA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, PNRD GA, ASSAM SC, APSC
67	WP(C)/4647/2021 B/O	RANJIT MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	SC, APDCL
68	WP(C)/4655/2021 B/O	JESMIN SULTANA Versus THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM MR F K R AHMED
69	WP(C)/4656/2021 B/O	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
70	WP(C)/4657/2021 B/O	SUBHASH DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	

ADMISSION

71	WP(C)/2005/2017 FIXED	RATUL SHARMA and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY MR.P K R CHOUDHURY	GA, ASSAM MR.D UPAMANYASC, Health deptt.
WITH				
72	WP(C)/2003/2017	BHIM PRASAD SARMA and 8 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY MR.P K R CHOUDHURY	GA, ASSAM
WITH				
73	WP(C)/2384/2017	DIPU DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.P K ROYCHOUDHURY MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY	MR.D P BORAH SC, HEALTH

ORDERS

74	I.A.(Civil)/1441/2021 B/O in WP(C)/5309/2020 WITH WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM
		PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. A BORO	GA, ASSAM
75	I.A.(Civil)/1450/2021 Arb.A./8/2012 (Disposed), B/O in Review.Pet./4993/2021 WITH Review.Pet./4993/2021 (Filing Number) WITH I.A.(Civil)/4994/2021 (Filing Number)	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus SANJIB SAIKIA AND 4 ORS. NATIONAL HIGH WAY AUTHORITY OF INDIA Versus SANJIB SAIKIA AND 4 ORS. B NATIONAL HIGH WAY AUTHORITY OF INDIA Versus SANJIB SAIKIA AND 4 ORS. B	MR. C BORUAH SC, NHAI SC, NHAI	GA, ASSAM SC, PWD

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[For Wednesday,15th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
50	MACApp./404/2018 WITH LCR, FIXED	AIMONA KHATUN @ AIMELA KHATUN Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	MR. R C PAUL (R1) MR J ISLAM (R3) MR. T MOHAMMAD (R3) MS L DAS (R1)
51	I.A.(Civil)/1349/2021 WP(C)/3889/2021 (Disposed), FIXED in WP(C)/3889/2021	MANJANA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
52	I.A.(Civil)/1351/2021 WP(C)/3504/2021 (Disposed), FIXED in WP(C)/3504/2021	JABEDA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
53	I.A.(Civil)/1443/2021 FIXED in RSA/136/2015	DASARATH TALUKDAR Versus ON THE DEATH OF UPENDRA TALUKDAR, HIS LEGAL HEIRS HIREN TALUKDAR AND 9 ORS.	MR.B D DEKA MR.D DEKA	MR. A C SARMA MR. P MEDHI
	WITH RSA/136/2015	DASARATH TALUKDAR Versus ON THE DEATH OF UPENDRA TALUKDAR, HIS LEGAL HEIRS HIREN TALUKDAR AND 9 ORS.	MR.B D DEKA MR. P M TALUKDAR MR.D DEKA	MR. A C SARMA MR. P MEDHI

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR A BRAHMA	15-09-2021	To	15-09-2021
8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021
10)	MR N DUTTA	16-09-2021	To	22-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
65	Crl.Pet./592/2020 WITH LCR 1 FILE, FIXED	SUBRATA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 15/09/2021				
-				
1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
46	Bail Appln./2007/2021 AT 10:30 AM	SUBHASH KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY	PP, ASSAM
WITHDRAWAL				
47	AB/1583/2021 B/O	MOFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
BAIL HEARING				
48	AB/2398/2021 FIXED	NIRMALA DEVI AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
WITH				
49	AB/2571/2021	DEEPAK AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
WITH				
50	AB/2626/2021	DHRUV GUPTA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
WITH				
51	AB/2628/2021	DEEPA AND 2 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-I AND WILL SIT AGAIN, IF TIME PERMITS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
41	CRP/49/2021 CAVT. NO.06272/021, B/O	M/S VAISHNO DEVI TRADERS PVT. LTD. Versus ASHOKA NANDA DAS AND ANR.	MR. R K BHUYAN MR. M KASHYAP	MR. A C SARMA FOR CAVEATOR
	WITH I.A.(Civil)/1453/2021 in CRP/49/2021	M/S VAISHNO DEVI TRADERS PVT. LTD. Versus ASHOKA NANDA DAS AND ANR.	MR. R K BHUYAN MR. M KASHYAP	MR. A C SARMA FOR CAVEATOR
42	CRP(I/O)/87/2021 CAVT. NO.05682/021, B/O	SAYED KAMALUDDIN AHMED AND 4 ORS. Versus SURENDRA KUMAR MITTAL AND 22 ORS. F	MR R SENSUA MR. K MOHAMMED MR D BORAH	MR. N ALAM MS. S MEDHI MR A K SHARMA MR K JAIN FOR CAVEATOR
	WITH I.A.(Civil)/1455/2021 in CRP(I/O)/87/2021	SAYED KAMALUDDIN AHMED AND 4 ORS. Versus SURENDRA KUMAR MITTAL AND 22 ORS. F	MR R SENSUA MR. K MOHAMMED MR D BORAH	MR. N ALAM MS. S MEDHI MR A K SHARMA MR K JAIN FOR CAVEATOR
<u>ADMISSION</u>				
43	WP(C)/380/2020 FIXED	RANTU KUMAR GOHAIN Versus ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S DEKA MR. B SINHA	MR K L GUPTA MR. S G BHATTACHARJEE
44	Cont.Cas(C)/611/2020 FIXED	PRABIN TALUKDAR Versus RAJESH KEMPRAY	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR. D NATH MR P NAYAK

ORDERS

45	Cont.Cas(C)/284/2019 B/O	NURJAHAN BEGUM MAZUMDER Versus S. JAGANNATHAN, IAS AND 4 ORS.	MR. A B T HAQUE	MR G BAISHYA MS. M HAZARIKA (R4) MD. A HASSAN MS. B BORA
46	Cont.Cas(C)/583/2020 B/O	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
47	Cont.Cas(C)/99/2021 B/O	NAZRUL ALI Versus JOLLY DAS BRAHMA AND ANR	MR D CHOUDHURY MR S DIFUSA MR N RAY	MR. M NATH (R-2) MR. A ROY (R-2) MR. A BHATTACHARJEE (R-2)

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LEAVE NOTE OF ADVOCATES FOR 15/09/2021

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8)	MR. A LAL	15-09-2021	To	15-09-2021
9)	MR. N SHARMA	14-09-2021	To	17-09-2021
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